

**GOVERNMENT OF INDIA  
MINISTRY OF SCIENCE AND TECHNOLOGY  
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH**

**LOK SABHA  
UNSTARRED QUESTION NO. 5647  
(TO BE ANSWERED ON 26.07.2019)**

**PATENT RIGHTS GRANTED TO ACADEMIC/ R&D INSTITUTIONS**

**5647. DR. SUKANTA MAJUMDAR:  
SHRI RAJA AMARESHWARA NAIK:  
SHRI VINOD KUMAR SONKAR:**

**Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान एवं प्रौद्योगिकी मंत्री  
be pleased to state :**

- (a) the number of patent rights granted to academic/R&D institutions including Council of Scientific and Industrial Research (CSIR), Indian Institutes of Technology (IITs), Indian Institute of Science (IISc), Indian Institutes of Information Technology (IIITs) in the country during the last five years;**
- (b) new initiatives being taken by the Government to promote research works in the country in this modern age of stiff competition and Intellectual Property Right regime;**
- (c) the mechanism in place to prevent repetition and wasteful research works in the country;**
- (d) whether any help in this regard has been sought from the IITs and other institutions and if so, the details thereof; and**
- (e) whether any funds have been earmarked/proposed to be earmarked by the Government to improve or to make the new technology error free, if so, the details thereof ?**

**ANSWER**

**MINISTER OF HEALTH AND FAMILY WELFARE;  
MINISTER OF SCIENCE AND TECHNOLOGY; AND  
MINISTER OF EARTH SCIENCES  
(DR. HARSH VARDHAN)**

**स्वास्थ्य और परिवार कल्याण मंत्री; विज्ञान एवं प्रौद्योगिकी मंत्री; तथा पृथ्वी विज्ञान मंत्री  
(डॉ. हर्ष वर्धन)**

**(a) to (e) The Information is being collected and will be laid on the Table of the House.**

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